

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1002 of 2018**

IN THE MATTER OF:

Abhisht Kusum Gupta

.....**PETITIONER**

VERSUS

State of Uttar Pradesh & Ors.

.....**RESPONDENT**

MEMO OF PARTIES (As Per ORDER DATED 05.02.2026)

Abhisht Kusum Gupta

.....**PETITIONER**

VERSUS

- 1. State of Uttar Pradesh**
Through Chief Secretary,
8th Floor, 84, Bapu Bhawan,
Nagar Vikas Anubhag 2, Lucknow Respondent No 1
- 2. Government of NCT of Delhi**
Through Chief Secretary,
Delhi Secretariat, IP Estate, New Delhi-110002 Respondent No 2
- 3. New Okhla Industrial Development Authority**
Jal Sewer Department,
Through Chairman,
Administrative Complex, Sector 6, Noida 201301,
District Gautam Budh Nagar, U.P. Respondent No 3
- 4. Uttar Pradesh State Pollution Control Board**
Through Chairman,
Building No. TC 12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010 Respondent No 4
- 5. Central Pollution Control Board**
Through Chairman,
Parivesh Bhawan, East Arjun Nagar, New Delhi-110032 Respondent No 5
- 6. State of Uttar Pradesh**
Through Principal Secretary,
8th Floor, 834, Bapu Bhawan
Nagar Vikas Anubhag 2, Lucknow, U.P. Respondent No 6
- 7. District Collector, Gautam Budh Nagar**
District Collectorate, Gautam Budh Nagar Respondent No 7
- 8. Deputy Commissioner, East Delhi**
Geeta Colony, Delhi-110092 Respondent No 8
- 9. Uttar Pradesh Irrigation Department**
Through Secretary,
Sinchai Bhawan, Cantt Road, Udaiganj, Lucknow-226001 Respondent No 9
- 10. Central Ground Water Board**
Through Chairman, Bhujal Bhawan, NH IV, Faridabad-121001 Respondent No 10
- 11. NTPC Limited, Scope Complex**
7, Institutional Area, Lodhi Road, New Delhi Respondent No 11
- 12. Delhi Jal Board,**
Through its CEO
Room No.306, 3rd Floor, Varunalaya Ph-II,
Jhandewalan, Karol Bagh, New Delhi-110005.
E-mail: ceodelhi.djb@nic.in Respondent No 12